## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 341 OF 2017 & IA NO. 686 OF 2017 APPEAL NO. 342 OF 2017 & IA NO. 688 OF 2017

Dated: 3<sup>rd</sup> October, 2018

## Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Surat Citizens' Council Trust Vs.			 Appellant(s)
Gujarat Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Suraj Raj	
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Sachin Dubey for R-1	
		Ms. Deepa Chawan Mr. Hardik Luthra Mr. Tapan for R-2	

## <u>ORDER</u>

As agreed by the learned counsel for the parties, list these matters for hearing on <u>13.12.2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt